

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Dated : 4<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Dakshin Haryana Bijli Vitran Ltd. & Ors. ... Appellant(s)**

**Versus**

**GMR-Kamalanga Energy Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. K.S. Dhingra for R-5/CERC

**ORDER**

We have heard learned counsel for the parties.

Post the matter for further hearing on **14<sup>th</sup> April, 2014** along with Appeal Nos. 100 of 2013 & 151 of 2013, which have already been posted for hearing on the said date.

**(Justice Surendra Kumar)  
Judicial Member**

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**(Rakesh Nath)  
Technical Member**